

NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH
FARIDKOT HOUSE, NEW DELHI
CAUSE LIST OF COURT NO. 2

Date : 20th December, 2018
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE
JUDICIAL MEMBER

HON'BLE DR. SATYAWAN SINGH GARBYAL
EXPERT MEMBER

| S.NO. | CASE NO. | PARTIES | COUNSEL FOR PARTIES |
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| FOR HEARING | | | |
| 1. | Execution Application No. 48/2018 (M.A. No. 1547/2018) IN O. A. No. 606/2018 | Compliance of Municipal Solid Waste Management Rules, 2016 | Ms. Katyayni & Ms. Mehak Rastogi, Adv. for Applicant Dr. Viyendra Mahndiyan, Adv. for Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB Mr. A. K. Prasad, Adv. MOUHA Mr. V. K. Shukla, Adv. |
| 2. | Appeal No. 62/2018 (M.A. No. 726/2018) | Gabhabhai Devabhai Chauhan & Ors. Vs. Union of India & Ors. | Mr. Abhimanue Shrestha, Adv. for Appellant Mr. Prashant Bezborauh, Adv. for R-1 Mr. Rajesh K. Singh, Adv. Mr. Dhruv Pal, Adv. for R-2 Mr. Pinaki Misra, Sr. Adv. with Ms. Vanita Bhargava, Adv. for R-3 Mr. Agney Sel, Adv. for R-4 & 5 |
| FOR DIRECTION | | | |
| 3. | Original Application No. 1016/2018 (Earlier O.A.No.383/2016) | Vishal Singh & Anr. Vs. Union of India & Ors. | Mr. Krishna Kumar Singh, Adv. for MoEF Mr. Om Prakash, Adv. for Railways Mr. Raj Kumar, Adv. for CPCB Ms. Yogmaya Agnihotri, Adv. for CECB |
| AFTER NOTICE | | | |
| 4. | Execution Application No. 18/2017 IN O.A. No. 16/2014 | Shri Hazi Ariff Vs. State of U.P. & Ors. | Mr. R. Venkata Raman, Adv. for Applicant Mr. Bhanwar Pal Singh Jadon, Adv. for R-1 Mr. Rajesh Raina, Adv. for R-2 Mr. Raman Yadav, Adv. for R-3 Mr. Pradeep Mishra, Adv. for R-4 Mr. Shariq Ahmed, Adv. for R-5 Mr. Vishwajit Singh, Adv. for GNN Mr. Rajkumar, Adv. for CPCB Mr. Sudhir Kulshreshtha, Adv. Mr. Tarunvir Singh Khehar, Adv. Mr. Rajiv Bansal, Sr. Adv. with Ms. Jagriti Singh, Adv. for R-6 & 15 Mr. Mohit Singh, Adv. for R-7 Mr. Sumer Singh, Adv. for R-10 Mr. Nitesh Sachdeva, Adv. for R-12 Mr. Pawan Upadhyay, adv. for R-13 Ms. Jagriti Singh, Adv. for R-19 Mr. Naveen Kumar, Adv. for R-20 Mr. Nikhil Nayyar, Adv. Mr. Tushar Agarwal, Adv. Mr. Rachit Mittal, Adv. for GDA |
| FOR COMPLETION OF PLEADINGS | | | |
| 5. | Original Application No. 53/2018 (M.A. No. 139/2018) | Hukma Ram & Ors. Vs. The Member Secretary & Ors. | Mr. Sunil Joshi & Mr. Avin Chhangani, Adv. for Applicant Mr. Shiv Mangal Sharma, AAG for State of Rajasthan & RSPCB Mr. Arvind Soni, Adv. for R-3 & 5 |

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| 6. | Appeal No. 112/2018 (M.A. No. 1017/2018 & M.A. No. 1018/2018) | University of Delhi Vs. Ministry of Environment Forest and Climate Change & Ors. | Mr. Raj Panjwani, Sr. Adv. with Mr. Anurag Ojha, Adv. for Applicant Mr. Rahul Pratap, Adv. for MoEF Mr. Sanjeev Ralli, Adv. for R-2 Mr. Sudipta Sircar, Adv. for R-3 Mr. Brij Bhushan Gupta, Sr. Adv. for R-4 Ms. Puja Kalara, Adv. for R-6 Ms. Sakshi Popli, Adv. for DJB Mr. Febin M. Varghese, Adv. for R-9 Mr. Rajkumar, Adv. Mr. Jai Sahai Endlaw, Adv. Mr. A. K. Prasad, Adv. for R-11 Mr. Rajiv Bansal, Sr. Adv. with Mr. Kush Sharma, Adv. for DDA Mr. Tarunvir Singh Khehar, Adv. Mr. A.D.N. Rao, Adv. for DMRC |
| 7. | Original Application No. 316/2018 | Shri Damiao Teles Vs. Goa Tourism Development Corporation Ltd. & Ors. | Mr. Nigel Costa Frias & Mr. Vishal Sawant, Advs. for Applicant Mr. Jai Dehadrai, Adv. for R-1 & 3 |
| 8. | Original Application No. 346/2018 (M.A. No. 1410/2018 & M.A. No. 1415/2018) | Gulam Nabi & Ors. Vs. State of J & K & Ors. | Mr. Vikash Sharma, Adv. for Applicant Mr. Keshav Ranjan, Adv. for Konkar Railway Mr. Om Prakash, Adv. for Railways Mr. M. Ram Babu, Adv. for R-6 Ms. Rishi Agrawala, Adv. for R-7 Mr. Rajesh Kumar Singh, Adv. for MoEF Mr. Sapan Kumar Mishra, Adv. for R-10 Mr. Keshav Ranjan, Adv. for R-12 |
| 9. | Original Application No. 352/2018 | Shyam Sunder Joshi Vs. Union of India & Ors. | Mr. Shyam Sunder Joshi, Adv. in person Mr. Attin Shankar Rastogi, Adv. for MoEF Mr. B. V. Niren, Adv. for R-2 Mr. Rajkumar, Adv. for CPCB Mr. Amit Tiwari, Adv. for State of UP Mr. Pradeep Misra, Adv. for R-5 Mr. Manu Yadav, Adv. for R-6 |
| 10. | Original Application No. 381/2018 (M.A. No. 867/2018, M.A. No. 1234/2018 & M.A. No. 1501/2018) | Sandip Ankush Jadhav Vs. Union of India & Ors. | Mr. Varun K Chopra, Adv. for Applicant Mr. B. V. Niren, Adv. for CGSC Mr. Preshit Surshe, Adv. for State of Maharashtra |
| 11. | Original Application No. 436/2018 | Rashtriya Manvadhikar Sanrakshan Parishad Vs. Union of India & Ors. | Mr. Gaurav K. Bansal, Adv. for Applicant Mr. Shlok Chandra, Adv. for MoEF Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-3 to 8 Mr. Abhishek Maratha, Adv. for R-9 |
| 12. | Original Application No. 895/2018 (M.A. No. 1783/2018 & M.A. No. 1784/2018) | Anil M. Puri & Ors. Vs. State of Uttarakhand & Ors. | Mr. V. K. Shukla, Adv. for Applicant Mr. Rahul Verma, AAG for Uttarakhand Mr. Mukeh Verma, Adv. for UEPPCB Mr. Vivek Gupta, Adv. for R-5 Mr. Niraj Jha, Adv. for R-6 Mr. Sanjay Upadhyay, Adv. |
| FOR HEARING | | | |
| 13. | Original Application No. 516/2015 (M.A. No. 478/2016, M.A. No. 479/2016 & M.A. No. 230/2017) | RELA & Anr. Vs. State of Andhra Pradesh & Ors. | Mr. Sravan Kumar K, Adv. for Applicant Mr. Guntur Pramod Kumar, Adv. for R-1 Mr. J. Rama Chandra Rao, AAG with Mr. A. Sanjeev Kumar, Spl. GP for R-2 Mr. Prashant Kenjale, Adv. for R-3 Mr. Soumyajit Pani, Adv. for R-4 Mr. Pradeep Misra for R-5 Mr. B. V. Niren, Advs. for R-6 Mr. Prashant Tyagi, Adv. Mr. Devraj Ashok, Adv. Mr. Taruna A. Prasad, Adv. for MoEF Mr. Balendu Shekhar, Adv. for MoEF Mr. Raj Kumar, Adv. for CPCB |

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| 14. | Appeal No. 48/2016 (M.A. No. 830/2016, M.A. No. 831/2016, M.A. No. 1106/2017 & M.A. No. 1669/2018) | Nityendra Manav Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. Shiv Mangal, AAG with Mr. Saurabh Rajpal, Adv. for R-2 to 8 Mr. Utkarsh Sharma, Adv. |
| 15. | Original Application No. 355/2016 (M.A. No. 1271/2017) | Bindapur Vikas Samiti Vs. Govt. of NCT of Delhi & Ors. | Mr. Prateek Choudhary, Adv. for Applicant Mr. Tarunvir Singh Khehar, Adv. for R-1&2 Mr. Dinesh Jindal, LO for DPCC Ms. Puja Kalra, Adv. for SDMC Mr. Mohan Singh, Adv. Dr. Sunil Kumar, Adv. |
| CASES AT SR. NO. 16 TO 20 WILL BE TAKEN-UP ON 16.01.2019 FOR HEARING | | | |
| 16. | Original Application No. 529/2016 (M.A. No. 988/2016) | Vikrant Tongad Vs. Union of India & Ors. | Mr. Ritwick Dutta & Mr. Rahul Choudhary, Adv. for Applicant Mr. Mukul Singh, Adv. for R-1 Mr. B. V. Niren, Adv. for CGWA Mr. Naginder Benipal, Adv. for PPCB Mr. Mukesh Verma, Adv. for UEPPCB Mr. R. Rakesh Sharma, Adv. for State of TN & TNPCB Ms. Sakshi Popli, Adv. for SEIAA TN Mr. Ginny J. Rautray, Adv. for NBCC Mr. Amit Anand Tiwari, Adv. for State of Uttarakhand Mr. Vivek Singh, Adv. Mr. A. S. Kulshrestha, Adv. for UPSIC Mr. Sudeep Kr. Shatriya, Adv. Mr. V. K. Shukla, Adv. Mr. A. K. Prasad, Adv. for MoHUA |
| 17. | Original Application No. 33/2018 (M.A. No. 1467/2018) | Saket Agarwal Vs. State of Uttarakhand & Ors. | Mr. Ajay Kumar Jadon, Adv. for Applicant Mr. Rahul Verma, AAG with Mr. Jaswant Singh, Adv. for State of Uttarakhand Mr. Sunil Kumar Jain, Adv. for R-3, 5, 6&9 Mr. Mukesh Verma, Adv. for UKPCB Mr. Anil Grover, AAG with Mr. Rahul Khurana, Adv. for R-4 & 17 Mr. I. K. Kapila, Adv. Mr. S. S. Kulshrestha, Sr. Adv. with Mr. Ajeet Pandey, Adv. for R-7, 16 & 18 Mr. Arindam Mukherjee, Adv. for R-8 & 14 Mr. Nikhilesh R., Adv. for R-11 Mr. Naresh Kaushik, Adv. for R-15 Mr. Raj Singh Niranjana, Adv. for R-12 & 13 Mr. Sumeer Sodhi, Adv. Mr. Ravi Sehgal, Adv. for R-20 Mr. Manish Kapoor, Adv. for R-22 Ms. Monalisa Kasania, Adv. Mr. Prakash Chandra, Adv. |
| 18. | Original Application No. 435/2018 | Hussein Khan Vs. Fisheries Department, State of Telangana & Ors. | Mr. Varun K. Chopra, Adv. for Applicant Mr. P. Venkat Reddy, Adv. for R-1 Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for CGSC |
| 19. | Original Application No. 466/2018 (M.A. No. 1105/2018 & M.A. No. 1500/2018) | Chand Pasha Vs. Tahsildar, Hoskote Taluka, Bengaluru Rural District & Ors. | Mr. Varun K. Chopra, Adv. for Applicant Mr. Devraj Ashok, Adv. for State of Karnataka Mr. A. K. Prasad, Adv. for CGSC |
| 20. | Original Application No. 494/2018 (M.A. No. 1149/2018) | Mohammed Nazim Vs. CEO, Fisheries Development Agency, Hapur & Ors. | Mr. Varun K. Chopra, Adv. for Applicant Mr. Amit Tiwari, Adv. for State of UP Mr. A. K. Prasad, Adv. for CGSC Mr. Devraj Ashok, Adv. for State of Karnataka |

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